

MR. CHAIRMAN: Shri Kinjarapu Rammohan Naidu, right!

SHRI KINJARAPU RAMMOHAN NAIDU: Yes, Sir. Perfect. Thank you.

Report and Accounts (2023-24) of AAI, New Delhi and related papers

THE MINISTER OF CIVIL AVIATION (SHRI KINJARAPU RAMMOHAN NAIDU): Sir, I lay on the Table, a copy (in English and Hindi) of the following papers, under sub-section (4) of Section 28 and sub-section (2) of Section 29 of the Airports Authority of India Act, 1994: -

- (a) Annual Report and Accounts of the Airports Authority of India (AAI), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1348/18/24]

Notifications of the Ministry of Power

जल शक्ति मंत्रालय में राज्य मंत्री (श्री राज भूषण चौधरी): महोदय, मैं श्री श्रीपाद यसो नाईक की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, under Section 179 of the Electricity Act, 2003: -

- (1) No. JERC — 32/2024., dated the 20th November, 2024, publishing the Joint Electricity Regulatory Commission for the State of Goa and Union Territories (Generation, Transmission and Distribution Multi Year Tariff) Regulations, 2024.
- (2) No. JERC—33/2024., dated the 20th November, 2024, publishing the Joint Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources) Regulations, 2024.

[Placed in Library. For (1) and (2), see No. L.T. 1691/18/24]

Reports and Accounts (2023-24) of various Institutes, Centres, IDTR, IGTRs, CTR and Trust and related papers

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): Sir, on behalf of my colleague, Sushri Shobha Karandlaje, I lay on the Table, a copy each (in English and Hindi) of the following